

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1155**

TO BE ANSWERED ON THE 9TH FEBRUARY, 2021/ MAGHA 20, 1942 (SAKA)

RENUNCIATION OF INDIAN CITIZENSHIP

1155. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Indians who gave up Indian citizenship for the citizenship of another country during the last five years, year-wise;

(b) the number of Indians currently living in foreign countries;

(c) whether there has been an increase in the number of people seeking OCI cards;

(d) if so, the details thereof;

(e) whether the Government is considering any proposal for dual citizenship; and

(f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

a) As per information available with the Ministry of External Affairs, the details are as follows :

Year	No. of Indians who gave up Indian Citizenship and took citizenship of other countries
2015	1,41,656
2016	1,44,942
2017	1,27,905
2018	1,25,130
2019	1,36,441

b) As per the information available with the Ministry of External Affairs a total number of 1,24,99,395 Indian nationals are living in foreign countries.

c) & d) Details of OCI Cards issued year-wise are enclosed as Annexure.

e) No Sir.

f) Does not arise in view of reply of (e) above.

L.S.US.Q NO. 1155 FOR 09.02.2021

Year	No. of Foreigners Registered as OCI Cardholders
2005	289
2006	86,321
2007	1,12,401
2008	1,58,805
2009	1,69,794
2010	2,14,414
2011	2,62,647
2012	2,34,826
2013	2,53,345
2014	2,20,407
2015	3,16,331
2016	4,03,900
2017	4,05,522
2018	3,39,513
2019	3,29,352
2020	1,91,609
Total	36,99,476